

**THE GAUHATI HIGH COURT**  
( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

**NOTIFICATION NO. 37**  
Dated Guwahati, the 22<sup>nd</sup> June, 2016

Pursuant to the Resolution No. 13 of the Meeting of the Committee for Guest House Management held on 08.06.2016, Hon'ble the Chief Justice has been pleased to order the Joint Registrar (Protocol) to monitor day-to-day functioning of the Judges Guest House with the assistance of Asstt. Registrar (Protocol).

By Order,

Sd/- M.K. Kalita,  
**REGISTRAR (ADMN.)**

**Memo No. HC. III - 24/2016/ 1719-33 /G, Dated 22<sup>nd</sup> June, 2016**

**Copy to:**

1. The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
5. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
6. The Joint Registrar (Protocol), Gauhati High Court, Guwahati
7. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
8. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (Protocol), Gauhati High Court, Guwahati.
10. The Admn. Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble Mr. / Dr.(Mrs.) / Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
12. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
13. The Court Officer No. 1 & 2, Gauhati High Court, Guwahati.
14. The In-charge, Judges' Guest House, Kharghuli, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR (ADMN.)**

*22/6/16*